

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

Hearing by Video Conferencing O.A. No.063/01144/2019

Chandigarh, this the 15th day of July, 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J) (On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A) (On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Uttam Ram s/o Sh. Jawara Ram, age 64 years, (Ex-MTS), r/o village & Post Office Kangal via Jalog, Rampur (H.P.)-172001.

...Applicant

(BY ADVOCATE: Sh. D.R. Sharma)

VERSUS

- 1. Union of India through the Secretary, Ministry information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-110001.
- The Chief Post Master General, HP Circle, Shimla (HP)-2. 171001.
- 3. The Sr. Superintendent of Post Offices, Rampur Division, Rampur (HP)-172001.

...Respondents

(BY ADVOCATE: Sh. Anshul Bansal)



ORDER(Oral)

Per: SURESH KUMAR MONGA, MEMBER (J):

- 1. At the very outset, Sh. Anshul Bansal, learned counsel representing the respondents, while producing a copy of letter dated 13.04.2021, has stated that the relief claimed herein has already been granted to the applicant and, therefore, nothing survives in the present Original Application.
- 2. A copy of letter dated 13.04.2021 as produced by Sh. Bansal, is ordered to be taken on record.
- 3. The aforesaid fact with regard to issuance of letter dated 13.04.2021, has not been disputed by learned counsel for the applicant. Learned counsel, however, further stated that the monetary benefits flowing from the said letter have still not been released in favour of the applicant.
- 4. In view of the above, the Original Application is disposed of with a direction to respondents that if the requisite monetary benefits flowing from the letter dated 13.04.2021 have not been released uptil now, the same shall be released within a period of one month from the date of receipt of a certified copy of this order.



5. Ordered accordingly. However, there shall be no orders so as to costs.

(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA) MEMBER (A) MEMBER (J)

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